

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 21

IA No. 420/2023, 599/2023
IA No. 600/2023
in
CP(IB) No. 197/Chd/HP/2021
(Admitted)

Under Section 10 & 18(b) IBC 2016
R 56, NCLT 2016

In the matter of:-

UR Sinter Pvt. Ltd.

...Petitioner

Present through Video Conferencing:

Mr. Sumer Singh Brar, Advocate for the applicant in IA Nos. 430/2023, 599/2023 and 600/2023.

Mr. Neeraj Sharma, Advocate for the respondent in IA No. 430/2023.

Mr. Vinod Kumar Kaith, Asst. Comm. State Taxes and Excise, Central Excise Zone, Una in person.

IA No. 430/2023.

Affidavit of service has been filed vide Diary No. 00412/01 dated 27.02.2023. The same is taken on record. Let reply be filed by State Taxes and Excise Department, Una, Himachal Pradesh within two weeks with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed within one week thereafter with a copy in advance to the counsel opposite. List the matter on 11.04.2023.

IA No. 599/2023

This application has been filed for placing on record the revised list of creditors along with an affidavit. The same is taken on record. IA No. 599/2023 is disposed of accordingly.

IA No. 600/2023

This application has been filed for placing the on record the progress report from the period 04.01.2023 to 31.01.2023. The same is taken on record. IA No. 600/2023 is disposed of accordingly.

-sd-
(Ajai Das Mehrotra)
Member (Technical)

March 10, 2023
SM

-sd-
(Harnam Singh Thakur)
Member (Judicial)